

contribution? Is it based on the contribution which they would like to have from the employees? What will the employees contribute, and what will be the contribution of Government?

Dr. P. Subbarayan: This is for amenities. I thought this sum would be a reasonable one. They are also going to collect a sum themselves by subscriptions etc. ranging from Rs 0.50 to Rs. 5 per person, depending on the salaries that the person receive, and with that, I hope they will be able to carry out what they wish.

Shri S. M. Banerjee: What is his contribution as Minister?

Revolving Fund for Land Development in Delhi

*41. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 958 on the 18th March, 1960 and state the nature of decision taken in starting a revolving fund for the development of land acquired in the Union Territory of Delhi.

The Minister of Health (Shri Karmarkar): The question is under consideration of the Government. No decision has been taken so far.

Shri Ram Krishan Gupta: In reply to a previous question, it was stated that the Planning Commission had made some suggestion. May I know the precise suggestion made by the Planning Commission?

Shri Karmarkar: I am not aware of any precise suggestion by the Planning Commission, which is under our consideration. What is under our consideration is under what terms we should grant land; the latest suggestion that is receiving active consideration of Government is that instead of giving land outright, a rental may be charged therefor in the interests of the scheme itself. That is what is under our consideration. The Plan-

ning Commission have made no suggestion which is under our consideration now.

Shri Ram Krishan Gupta: In reply to a previous question, it was stated that the Planning Commission had made some suggestion. I can read out the answer, if the hon. Minister wants.

Shri Karmarkar: That was some time back, but now things have moved. That was last year, when the matter had gone to the Planning Commission. Now, we have very much advanced, and we are almost at the end. The one point that remains to be decided by Government is on what terms the land should be given to the purchasers. That is the only question under consideration.

Fire in Railway Godown at Howrah

*42. { **Shri Vasudevan Nair:**
Shri Warrior:
Shri Raghunath Singh:
Shri Aurobindo Ghosal:
Shri B. Das Gupta:
Shri Subodh Hansda:
Shri E. C. Majhi:
Shri S. C. Samanta:
Shri Subiman Ghose:

Will the Minister of Railways be pleased to state:

(a) whether the South Eastern Railway Godown for unclaimed and undelivered goods in Ramakrishnapur, Howrah, was gutted in May last;

(b) if so, was any enquiry made; and

(c) whether the report, if any, would be laid on the Table?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) and (c). The matter is still under investigation conjointly with the Inspector of Explosives Eastern Circle, Calcutta and the Superintendent of Railway Police, Howrah.

Shri Vasudevan Nair: May I know the estimated loss due to this fire?

Shri Shahnawaz Khan: Unfortunately, all the records were burnt. We are trying to prepare another list, and after the list is completed, the approximate loss would be assessed.

Shri Aurobindo Ghosal: May I know whether explosive like gas cylinders and foodgrains used to be stored in a small storehouse, and no precaution was taken for months together to see that no such accident happened?

Shri Shahnawaz Khan: I could not catch the question.

Mr. Speaker: He wants to know why they were all stored together.

Shri Shahnawaz Khan: We had this godown for a very long time, and no untoward incident took place. It was unfortunate that it caught fire, and this loss was suffered.

Shri Tridib Kumar Chaudhuri: This fire took place in May last, and it is now August. Has not an inordinately long time been taken to complete the investigations and make an inventory of the goods lost?

Shri Shahnawaz Khan: The investigation was started and completed by a committee of railway officers. That committee recommended that another expert committee should go into this question. Also, we thought that there was need for the police to probe into the whole matter. It is because of this that it is taking a long time.

Shri Subiman Ghose: The hon. Minister stated that all the documents had been destroyed. May I know on what basis the list of unclaimed property will be prepared?

The Minister of Railways (Shri Jagjivan Ram): The godown was burnt and razed to the ground. Naturally all the records that were in the godown had been burnt. What we are trying is to collect the information from the various stations on that Railway which forwarded lost property to that godown.

Shri B. K. Gaikwad: May I know whether the Railway will have to pay any compensation for undelivered goods? If so, what will be the amount thereof?

Shri Jagjivan Ram: Again it is difficult to say because in this godown unconnected and unclaimed goods were stored and then they are auctioned according to the rules. If there are any unconnected goods for which claims will be made, of course those claims will be considered. But it will not be possible to say what will be the claim amount.

Shri B. Das Gupta: May I know whether it is a general practice with the railways to keep these gas cylinders and other articles together in the same godowns all over India?

Shri Jagjivan Ram: The hon. Member must make a distinction here. It was not an ordinary godown or ordinary goods shed. Different places have been assigned for inflammable materials in godowns and goods sheds. This was a lost property godown. Unfortunately, it happened that there were some inflammable materials stored there.

Shri S. C. Samanta: Is it not a fact that this godown is situated at a long distance from Howrah Station? If so, will a godown be constructed near about Howrah Station?

Shri Jagjivan Ram: I do not think it has to do much with any station because it is the lost property godown.

Shri S. M. Banerjee: It appears that the fire took place in May, and the hon. Deputy Minister has said that some departmental or preliminary inquiries were held. I want to know whether in that particular inquiry the loss was estimated. If so, what was the estimated loss? After all, some estimate has to be made of the loss.

Shri Jagjivan Ram: Hon. Members should appreciate that it was not possible for that Committee to assess the loss. Primarily that Committee

was entrusted with the work of finding out as to how the fire broke out. After their investigation, they have not been able to indicate the cause of the fire, and they feel that perhaps the Inspector of Explosives, the Director of the Fire Brigade in Calcutta and the Civil Police may further probe into the matter. That they are doing.

Shri Braj Raj Singh: May we know whether the present Committee has been asked to investigate the amount of loss sustained by the Railway?

Shri Jagjivan Ram: The present Committee will not be able to do that. As I have indicated, we are collecting the information from the various railway stations about the goods that they forwarded to that godown. On the basis of that, the register will be reconstructed and then we will be in a position to assess the loss.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि इस गोदाम में एक्सप्लोसिव क्यों रखा गया। जब कि चार पांच ही तरह के केस हिन्दुस्तान में हो चुके हैं तो इनको अलग क्यों नहीं किया रखा गया? दूसरे मैं यह जानना चाहता हूँ कि वहाँ कोई गार्ड या अफसर था या नहीं?

श्री शाहनवाज खाँ : एक्सप्लोसिव वहाँ रखे जाने की खास पक्का इतला या सबूत नहीं है। जिस दिन यह एक्सीडेंट हुआ, उस दिन रेलवे प्रोटेक्शन फोर्स का एक सैनिक उसकी रक्षा के लिए ड्यूटी पर था।

श्री रघुनाथ सिंह : हम यह जानना चाहते हैं कि एक्सप्लोसिव दूसरे सामान के साथ रखा जाता है या नहीं और उसको अलग रखने का कोई इन्तिजाम है या नहीं?

श्री शाहनवाज खाँ : एक्सप्लोसिव अलाहिदा रखा जाता है। इसके रखने के लिए अलाहिदा रेलवे शैंड या गोदाम बगैरह तैयार किए जाते हैं। लेकिन जैसा कि

मिनिस्टर माहब ने एक्सप्लेन किया है, यह खोए हुए सामान का गोदाम था। कोई रक्षा का दुकड़ा आ गया या कोई बकसा या दूसरी बाधा आ गयी तो उसको अलग अलग खानों में रख दिया जाता था।

New Hospital in Delhi

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*43. { **Shrimati Ila Palchoudhuri:**
Shri Kodyan:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a new 650-bedded hospital is proposed to be constructed in New Delhi with funds to be provided by the Rockefeller Foundation and the U.S. Technical Co-operation Mission;

(b) if so, the details of the proposal together with the quantum of financial assistance expected; and

(c) the progress made in connection therewith?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) The proposal is to construct and equip a 650-bedded hospital at the All Institute of Medical Sciences, New Delhi at an estimated cost of approximately Rs. 425.00 lakhs.

For the construction and development of the hospital of the Institute, the Rockefeller Foundation has agreed to provide \$ 500,000 and the Technical Co-operation Mission has allocated a grant of Rs. 290 lakhs.

(c) Estimates amounting to Rs. 57.61 lakhs for the construction of the frame-work of the hospital during the Second Five Year Plan period have been approved recently.

Shrimati Ila Palchoudhuri: Will the hospital take into consideration the establishment of rural and urban centres where students and staff will be trained?